NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. C.P.(CAA)/176(MB)2022 In C.A.(CAA)/107(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: Hinduja Estates Private Limited

APPEARANCE :
FOR THE APPLICANT : Adv Parita Dave a/w Adv Vidhi Dhanuka

Section: 230-232 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **05.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

15.11.2022
ANKIT